

**OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE  
NORTH DISTRICT : ROHINI COURT : DELHI**

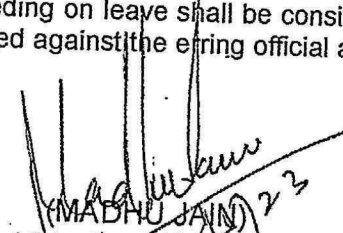
**ORDER**

The following transfer and posting orders are hereby made with immediate effect:-

S. No.	Name of the Official	From	To
1.	Sh. Subhash Chander Saini S/o Sh. Suraj Bhan E.C-86010627	Reader in the Court of Sh. Surender Mohit Singh, ADJ-04, North District, Rohini Courts, Delhi.	Branch In-charge Admn. I, II & III, Bail Section and Evening Court Cell in the Office of Undersigned.
2.	Sh. Hira Singh Lātwal S/o Sh. Jaman Singh Latwal E.C- 13471	Branch In-charge, Admn. I, II & III, Bail Section and Evening Court Cell in the Office of Undersigned.	Reader in the Court of Sh. Surender Mohit Singh, ADJ-04, North District, Rohini Courts, Delhi.

Note: 1. The above said officials are stand relieved from their respective place of posting with immediate effect.

2. Non-compliance of the transfer/posting orders or immediately proceeding on leave shall be considered as deliberate insubordination and disciplinary proceeding shall be initiated against the erring official as per rules.

  
(MADHU JAIN) 23  
Principal District & Sessions Judge  
North District : Rohini Courts : Delhi.

No. 13343 - 362 F2N(2)/Admn./T&P/(North)/RC/2023

Dated, 02/05/2023, Delhi

Copy forwarded for information and necessary action to :-

1. The Ld. Principal District & Sessions Judge (HQ), Tis Hazari Courts, Delhi.
2. The Judicial Officers concerned, North District, Rohini Courts, Delhi.
3. The DDO, Accounts Branch, North District, Rohini Courts, Delhi.
4. The Administrative Civil Judge, North District, Rohini Courts, Delhi.
5. The Sr. AOJ/AOJ/Branch In-charge, Administration – I & II, Tis Hazari Courts, Delhi.
6. The Sr. AOJ/AOJ/Branch In-charge, Administration, North District, Rohini Courts, Delhi.
7. The Official concerned, North District, Rohini Courts, Delhi.
8. The Dealing Official, Admn. I & II, Personal File & ACR Seat, Tis Hazari Courts, Delhi.
9. The Web-Site, Computer Committee, Rohini Courts, Delhi.
10. The Web-Site, Computer Committee, Tis Hazari Courts, Delhi.
11. The Personal Office of the undersigned.
12. The Facilitation Center, Rohini Courts, Delhi.
13. The Record Officer, (RTI), North District, Rohini Courts, Delhi.
14. The Dealing Official, Layers Seat, Admn. I, Tis Hazari Courts, Delhi.
15. The In-Charge, R & I Branch, Rohini Courts, Delhi for uploading in LAYERS.

  
Principal District & Sessions Judge  
North District : Rohini Courts : Delhi.